

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO.1210

TO BE ANSWERED ON JULY 27, 2023

B-2 CATEGORY TO UDAIPUR

NO. 1210. SHRI ARJUN LAL MEENA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the category-wise status has been given by the Government to the cities in all States;**
- (b) if so, the details of status given to Udaipur city of Rajasthan;**
- (c) whether the Government proposes to give the status of B-2 category to Udaipur city of Rajasthan;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (e) Based on criteria of population, the Ministry of Finance, Government of India undertakes the classification of cities for the purpose of House Rent Allowance and Transport Allowance to Central Government employees. Since the population of Udaipur is less than 5 lakh as per the 2011 Census, it falls in the Z class as per the 7th Central Pay Commission, and does not qualify for Y (earlier B-2) class.